

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.1538/2022

MUNICIPAL COUNCIL GONDIA

Appellant(s)

VERSUS

DIVI WORKS & SUPPLIERS, HUF & ORS.

Respondent(s)

(IA No. 94389/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 94387/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 94388/2021 - EXEMPTION FROM FILING O.T.)

Date : 28-02-2022 This matter was called on for pronouncement of judgment today.

For Appellant(s) Mr. Mohit P. Khajanchi, Adv
Mr. Mahesh Dhattrak, Adv
Mr. Gaurav Agrawal, AOR

For Respondent(s) Mr. R. L. Khapre, Sr. Adv.
Mr. Satyajit S. Desai, Adv.
Mr. Satya Kam Sharma, Adv.
Mr. Siddharth Gautam, Adv.
Mr. Himanshu Sharma, Adv.
Ms. Anagha S. Desai, AOR

Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR.
Mr. Aaditya A. Pande, Adv
Mr. Geo Joseph, Adv.
Ms. Shwetal Shepal, Adv.

Hon'ble Mr. Justice M.R. Shah has pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mrs. Justice B.V. Nagarathna.

The appeal is allowed in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(NEETU SACHDEVA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER

(signed reportable judgment is placed on the file)